

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.213  
Co.Appeal 26 of 2020

**Proceedings under Section 58,59 of Co.Act, 2013**

**IN THE MATTER OF:**

Mehul I Shah

.....Applicant

V/s

United Phosphorus Ltd & Ors

.....Respondent

**Order delivered on: 11/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None

For the Respondent : Mr. Nrupang Dholakia, PCS for R-1 & 2

**ORDER**

None present for the applicant.

List for further consideration on 05.09.2024.

Later on Ld. Counsel Mr. Prakash Gupta appears on behalf of Ld. Counsel Ms. Hetvi Sancheti for applicant seeking marking of presence due to some delay at their end.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**